

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3116  
ANSWERED ON:15.03.2011  
NDMC EMPLOYEES  
Begum Tabassum

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of employees/officers working on permanent/temporary and contract muster roll basis in the various categories at present in the New Delhi Municipal Council (NDMC);
- (b) the number of such employees working in the NDMC even after retirement;
- (c) the number of sanctioned posts of officers/employees/teachers under various categories at present;
- (d) the details of the measures taken to fill up the vacancies; and
- (e) the time by which all the vacancies are likely to be filled?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a): New Delhi Municipal Council (NDMC) has informed that 15006 employees are working in it on permanent basis and 880 employees are working on contract basis. In addition to these, NDMC also engages employees on daily wages basis/work charge basis in order to meet the requirements of seasonal/occasional works.
- (b): 33 retired employees are working in NDMC on contract basis.
- (c): Details of the sanctioned posts in NDMC are as under:

Category Number of sanctioned posts

Group 'A' 365  
Group 'B' 588  
Group 'C' 6905  
Group 'D' 10191

- (d) and (e): Occurrence and filling up of vacancies is a regular phenomenon and efforts are made to fill up the vacancies as early as possible. The efforts made in this regard include convening meetings of the Departmental Promotion Committee to fill up vacancies falling under promotion quota, notifying vacancies under the direct recruitment quota to the Delhi Subordinate Services Selection Board, etc.